

(b) if so, when and if not, the reasons therefor;

(c) whether teachers selected in August/September, 1991 have also been posted; and

(d) if so, the details thereof and if not, reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Posting order of a Post Graduate Teacher (History) for Kendriya Vidyalaya, Moscow, has since been issued on 4.12.1991.

(c) and (d) The formalities for completing the selection process are not yet over.

Reinstatement of Teachers of Kendriya Vidyalayas

2354. SHRI RANJAN PRASAD YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details of teachers of Kendriya Vidyalayas who were reinstated in service on the orders of the High Court of Delhi in the year 1987;

(b) whether they have since been paid the arrears of their salaries for the period they remained out of service of KVS; and

(c) if so, the details of the recipients and amounts paid and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) As per information received from the Kendriya Vidyalaya Sangathan, only one teacher was reinstated in terms of Delhi High Court single Judge's orders in the year 1987. Kendriya Vidyalaya Sangathan has filed an appeal against these orders which is still pending. The arrears claimed have not been paid to the teacher since the matter is sub-judice.

Literacy Programme for Girl Students

2355. SHRI RAJUBHAI A. PARMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any time-bound programme to achieve cent per cent literacy among girl students;

(b) whether Government are contemplating to provide double incentive for the Scheduled Caste girl child with a view to encourage her to go to school; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The target fixed for universalisation of elementary education for all children including girls upto 14 years of age is 1995.

(b) and (c) Some of the measures, that Government is taking to encourage education of girls and Scheduled Caste children are:

(a) provision of part-time non-formal education;

(b) provision of incentives such as free books, free uniforms, attendance scholarships and mid-day meals;

(c) appointment of female teachers; and

(d) provision of schooling facilities within easy walking distance of habitations.

Group Insurance Scheme for Teachers of Kendriya Vidyalaya Sangathan

2356. SHRI K. G. MAHESWARAPPA:

SHRI K. K. VEERAPPAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the amount for which teachers of Kendriya Vidyalayas Sangathan are insured under Group Insurance

Scheme is less than that of teachers of Union Territories;

(b) if so, whether All India Kendriya Vidyalayas Teacher's Association have demanded on upward revision thereof; and

(c) if so, the reaction of the Sangathan thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Yes, Sir.

(c) The matter has been reviewed by the Sangathan. The question of adopting a new Group Insurance Scheme will be placed before the Board of Governors in its next meeting.

Opening of Kendriya Vidyalayas in the country

2357. SHRI K. G. MAHESWARAPPA:
SHRI SANTOSH KUMAR SAHU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether AIKVTA demanded for opening of 200 Kendriya Vidyalayas every year upto 2000 A.D.; and

(b) if so, Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) In the paper titled "A Peep into Kendriya Vidyalaya Sangathan in 2000 A.D.," AIKVTA has projected opening of 200 Kendriya Vidyalayas per year upto 2000 A.D. as a necessity to grant admission to the children of all Central Government employees who seek it.

(b) The opening of new Kendriya Vidyalayas depends upon the suitability of the proposals from the user agencies, especially presence of a cluster of employees of transferable Central Government/Central Government undertakings, availability of

physical facilities and financial resources and administrative considerations. It would not be feasible to open new Kendriya Vidyalayas at the rate of 200 in a year.

Transfer of Primary Teachers

2358. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details of Primary Teachers who have been transferred to Delhi at the instance of the Chairman KVS in July-August, 1991 even though the documents showing their spouses' posting in Delhi were earlier found to be fake; and

(b) the reasons for their transfer and posting?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Details are being collected and will be laid on the Table of the Sabha.

Selection and Posting of Teachers of Kendriya Vidyalaya, Moscow

2359. SHRI SANTOSH KUMAR SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that interviews were held about three months back, for selection of some Kendriya Vidyalaya Teachers for posting in Kendriya Vidyalaya, Moscow;

(b) if so, the details of the posts for which interviews were held;

(c) whether it is also a fact that the candidates selected therefor have not been given offers of posting;

(d) if so, the reasons therefor; and whether any fresh interviews are likely to be held; and

(e) if so, the details thereof and the reasons therefor?